

Year **2024-25**

I, Dharmpal Kumar, son of Sri Ramnand Paswan aged 44 Years, belonging to Bihar Vidhan Sabha Service and presently working as Assistant section officer giveherein below the details of the assets (immovable, movable, bank balance, etc) of myself, my spouse and dependant *

C. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	self	Spouse Name(s) Kiran Kumari	Dependent-1 Name Tanmay Raj	Dependent-2 Name Anshu Raj	Dependent-3 Name
(i)	Cash	40,000/-	30,000/-	NIL	NIL	NIL
(ii)	Deposits in Bank, Finacial Institutions and Non-Banking Financial Companies	55000/- In S.B.I. Saving Account	42000/- In Bank of India Saving Account	15000 In S.B.I. Saving Account	15000 In S.B.I. Saving Account	NIL
(iii)	Bond, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Saving, LIC Policeis, etc	15235/-Yearly LIC 5000/-M.Fund /P.M (Relinc) 84000/- yearly M.Fund SBI	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make.etc)	Hero Honda Super Spel. 2007	Honda Scooty 2018	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-30gm	Gold- 160gm Silver-200gm	Gold-20gm	Gold-20gm	NIL
(vii)	Other assets, such as values of claims/ interests	NIL	NIL	NIL	NIL	, NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*}Dependant here means person substantially dependent on the income of the employee.

D. Details if Immovable assets

[Noe: Properties in joint ownership the extent of joint ownership will also have to be indicated]

SI. No.	Description	self	Spouse Name(s) Kiran Kumari	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Bairia (Patna) 354, 526 2803-2804 1200 SF	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Building (Commercial andresidential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House / Apartments, etc Location (s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabitites/ overdues to public financial institutions and government dues:

SI. No.	Description	Name & address of Bank / financial Institutions(s)/ Department(s)	Amount out standing as on08-02-2025
(a)	(i) Loans from Banks	Loans SBI Bank, 2,00,000/-	1,10,000/- Outstaning
	(ii) Loans from Financial Institutions	NIL	NIL
	(iii) Government Dues: (g) dues to department dealing with government accommodation	NIL .	NIL
	(h) dues to departments dealing with supply of water	NIL	NIL
	(i) dues of departments dealing with supply of electricity	NIL	NIL
	(j) dues to departments dealing with telephones	NIL	NIL
	(k) dues to departmets dealing with government transport (including	NIL .	NIL

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	airctaft and helicopters)		
	(I) Other dues, if any	NIL.	NIL
(b)	(i) Income Tax including surcharge [Also indicatethe assessment year upto wich Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto wich Wealth Tax return filed]		
	(iii) Sales Tax [Only in case of proprietary business]		*
	(iv) Property Tax		

C.	Personal	Detail
C.	l Cl Soliai	Detail

GPF	/CPF	/PRAN	No:-

PTS/BLA-1124

Gendre:-

M (M/F)

Date of Birth :-

1 6 0 8 1 9 8 0 (DD/MM/YYYY)

Class / Group:-

В

(A/B/C)

Cadre :-

Administrative Cadre , Bihar Legislative Assembly

(Full Name e.g. B.A.S.- Bihar Administrative Service,

B.S.S. Bihar Secretariat Service etc.)

Home District :-

Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief,

Signature: - Thampal Kymar

Name of Employee:- Dharmpal Kumar

Designation:- Assistant section officer

Department:- Bihar Vidhan Sabha, Patna

Date: 11/07/25

Patna

Note:

Place:

Please sign each page of the deciaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)

in prescribed format.